## COURT-I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

<u>APPEAL NO. 228 OF 2012 & IA NO. 126 OF 2018 IN</u>

<u>&</u>
<u>APPEAL NO. 387 OF 2017 &</u>
IA NO. 1102 OF 2017 & IA NO. 1081 OF 2018

Dated: 16<sup>th</sup> November, 2018

## EXECUTION PETITION NO. 01 OF 2017 in APPEAL NO. 228 OF 2012 & IA NO. 126 OF 2018 IN

In the matter of:

M/s SNJ Sugars & Products Ltd.

.... Petitioner(s)

Versus

Transmission Corporation of Andhra Pradesh Ltd. & .... Respondent(s) Ors.

Counsel for the Petitioner(s) : Mr. Raju Ramachandran, Sr. Adv.

Mr. A. Sashidharan

Mr. A. Venayagam Balan

Ms. V. S. Lakshmi

Counsel for the Respondent(s) : Ms. Geet Ahuja for R-1

Mr. K. V. Mohan

Mr. K. V. Balakrishnan Mr. R.K.Sharma for R-4

<u>APPEAL NO. 387 OF 2017 &</u>
IA NO. 1102 OF 2017 & IA NO. 1081 OF 2018

Southern Power Distribution Company of Andhra Pradesh Ltd.

...Appellant(s)

Versus.

Andhra Pradesh Electricity Regulatory ...Respondent(s) **Commission & Ors.** 

## <u>ORDER</u>

The court has not assembled today. As agreed by the parties, list the matter for hearing on **05.12.2018.** 

**COURT MASTER**